



## State Wetland Authority Kerala (SWAK)

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SWAK/A1/I40/2020

23.10.2020

From

The Member Secretary

To

The Chairman / Member Secretary  
CPCB

Sir,

Sub: Order dated 27/08/2020 of Hon'ble NGT in OA No: 351/2019- Proforma –Details furnished - reg.

Ref: 1) Letter No.J-22012/36/2020; dated 07/10/2020 from the Joint Secretary, MoEFCC

2) Letter No:110/A2/2020/Env't; dated 14/10/2020 from Environment department, Govt of Kerala

Kind attention is invited to the subject cited. Vide references, it was directed to send a list of significant wetlands along with the status of management and compliance of environmental norms in a prescribed proforma. A separate request to submit details regarding CRZ violations along the three Ramsar sites of the state directly to CPCB, without fail within the time frame under intimation to Environment Department, Govt.of Kerala has already been send to the Kerala Coastal Zone Management Authority (KCZMA).

The data with respect to State Wetland Authority Kerala is enclosed in the prescribed proforma for kind perusal and necessary action.

Yours faithfully

Enclosure: Filled Proforma

Environment Programme Manager  
For Member Secretary

Copy to:

- 1) Smt. Manju Pandey, Joint Secretary, MoEFCC, Govt.of India
- 2) The Principal Secretary, Environment Department, Govt of Kerala
- 3) The Director, Directorate of Environment and Climate change.
- 4) Consultant Judicial- NGT(P.B)
- 5) The Member Secretary, KCZMA (for information & further necessary action)

## State Wetland Authority Kerala (SWAK)



### Order dated 27/08/2020 of Hon'ble NGT in OA No: 351/2019- Proforma for wetlands

Sl. No	Wetland Name	Districts	Co-ordinates	Criteria for Significance (Ram sar Site, Within PA, Other -Explain)	Applicable Environmental Laws (WPA, Wetland Rules, CRZ, Others)	# Status of compliance of all applicable environmental laws (ongoing cases in HC, SC/NGT regarding non-compliance)	Water Quality Data- Present (2018) (DO, BOD and pH)	Water Quality Data- 2016 (DO, BOD and pH)	Management Plan (Implemented, Drafted, Not existing)	Major management challenges faced
1	Vembanad -Kol	Kottayam, Alappuzha, Ernakulam, Thrissur	76.3405520175°E 9.87388827376°N	Ramsar Site	CRZ (Applicable only to the northern portion north to Thaneermukkom barrage)  Wetlands (Conservation & Management) Rules, 2017	1) HC: WP(C) No. 25460/2016- Suo motu: A Comprehensive Management Plan to be prepared by considering encroachments, pollution and environmental degradation based on Amicus curie Report No: 3. Joint Proposal received from Wetland International South Asia (WISA) and Centre for Water Resource Development and Management (CWRDM).	DO: 5.9-7.9  BoD: 1-3  pH: 7-7.8  (Source: CPCB website)	DO: 4.6 -7.6  BoD: 0.4 - 3.1  pH: 6.9 - 7.7  (Source: CPCB website)	Initiated Implementing- 1 <sup>st</sup> year grant released	<ul style="list-style-type: none"> <li>• Shrinkage of wetland regime</li> <li>• Changes in hydrological regimes</li> <li>• Increasing anthropogenic pressure on water bird habitats</li> <li>• Pollution</li> <li>• Declining wetland resources and increasing stakeholder conflicts</li> </ul>

					<p>2) 13665WP(C) No. 34618/17 filed by Pathiramanal Holidays PVT LTD Vs Muhamma Grama Panchayath-Violation. Counter affidavit filed from SWAK.</p> <p>3) HC: WP(C) No. 13665/2019 filed by Secretary, DYFI Injakkal unit against the Destruction of Mangrove area and reclamation of land .The details has been transferred to Kerala Coastal Zone Management Authority KCZMA) and Standing Counsel.</p> <p>4) HC: WP(C) No: 9959/20 filed by Sri.Joe Joseph against the construction by Kochi Metro. Counter affidavit filed by KCZMA</p>					
2	Ashtamudi	Kollam	<p>76.574 705329 5°E</p> <p>8.9507 718802 1°N</p>	Ramsar Site	<p>CRZ,  Wetlands (Conservation &amp; Management )</p>	<p>HC: WP(C) 33951/2018 filed by Sri. Rahul Ashtamudi Lake- CRZ violation</p>	<p>DO: 5.4-6.6 BoD:1.2-2.4 pH:6.8-7.8 <i>(Source: CPCB website)</i></p>	<p>DO: 5.5-6.8 BoD:1.4-4.8 pH:6.9-7.8</p>	<p>Initiated Implementing 1<sup>st</sup> year grant released</p>	<ul style="list-style-type: none"> <li>• Reduced freshwater species</li> <li>• Pollution</li> <li>• Conversion of intertidal habitats</li> <li>• Reduced freshwater inflow into Estuary</li> </ul>

					Rules, 2017			(Source: CPCB website)		<ul style="list-style-type: none"> <li>from Kallada Basin</li> <li>• Unsustainable clam harvesting</li> <li>• Use of destructive fishing practices</li> <li>• Reduced rainfall and increased rate of sea level rise</li> </ul>
3	Sasthamkotta	Kollam	76.634720 °E 9.036809 °N	Ramsar Site	Wetlands (Conservation & Management ) Rules, 2017	-	DO: 6-6.8 BoD:1.1-2 pH:6.8-7.4  (Source: CPCB website)	DO: 6.1-7.6 BoD:1.2-2 pH:6.1-7.3  (Source: CPCB website)	Initiated Implementing 1 <sup>st</sup> year grant released	<ul style="list-style-type: none"> <li>• Sand and laterite mining within drainage basin and floodplains</li> <li>• High water abstraction rate</li> <li>• Pollution</li> <li>• Conversion of natural shoreline</li> <li>• Increased pressure on species habitats</li> <li>• Land use intensification in drainage basin</li> <li>• Increased variability in rainfall</li> </ul>

\$ Wetlands (Conservation & Management) Rules, 2017 is applicable to Ramsar wetlands and notified wetlands in the State. Currently only 3 Ramsar sites falls under the jurisdiction of State Wetland Authority Kerala (SWAK) as per Wetlands (Conservation & Management) Rules, 2017. Draft list of 40 wetlands for notification was placed in the SWAK meeting held on 18.06.2020 and it was suggested to conduct consultation and discussion with Local Self Governments including matters related to the boundary, survey numbers, the zone of influence, restricted activities, permitted activities. Based on the concurrence of local bodies, SWAK shall take a decision on this notification.

# Status of compliance of all applicable environmental laws (ongoing cases in Hon'ble HC, SC/NGT regarding non-compliance) with regard to CRZ violations will directly be furnished from Kerala Coastal Zone Management Authority (KCZMA) to CPCB.